

17.4.2014

O.A.No. 463/2011

Hon'ble Sri Navneet Kumar, Member (J)

List revised. No one is present on behalf of the applicant.

List this case on 23.4.2014.

U.P. Arawal,
Member (J)

HLS/-

23.4.2014

O.A. No. 463/11

List is being revised. None appears on behalf of the applicant. Sri Pankaj Awasthi for Sri A.K. Chaturvedi, learned counsel for UPSC is present.

Neither there is any request for pass over of the case nor there is any application for adjournment of the case. By means of an order dated 11.3.2014 notice was issued to the applicant either to engage another counsel or to appear herself to defend her case as the learned counsel who had been appearing on behalf of the applicant has been elevated as Judge of Hon'ble High Court. Despite issuance of notice, nobody had appeared on behalf of the applicant even on 17.4.2014. It seems that the applicant is not interested in prosecuting this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

J. Ch.
(Ms. Jayati Chandra)
Member (A)
Girish/-

U.P. Arawal
(Navneet Kumar)
Member (J)

copy to member
Recd 23.4.14
Subord
24.4.14